

Annexure-4

Name of the corporate debtor: ANSAL CROWN INFRABUILD PRIVATE LIMITED; Date of commencement of CIRP: 21/04/2023; List of creditors as on: 22/06/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr No	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ansal Buildwell Ltd.	08-06-2023	24,81,81,598.00	24,81,81,598.00	Unsecured	-	Yes	-	-	-	-	-	The CD is a subsidiary company of Ansal Buildwell Limited, which has given loan to its subsidiary to meet its financial requirements for completion of the project, paying of salaries, taxes, statutory compliances, comply with court orders and any others and any other as required for running the business of the company.
2	Ansal Buildwell Ltd.	08-06-2023	47,00,00,000.00	47,00,00,000.00	Unsecured	47,00,00,000.00	Yes	-	-	-	-	-	1. The Financial Creditor had given the Corporate Guarantee against sanctioned loan amount of ₹ 47 Crore out of which ₹ 10 Crore was disbursed. 2. The Corporate Guarantee was given at the time of sanctioned of Loan to its subsidiary M/s Ansal Crown Infrabuild Private Limited.
Total			71,81,81,598.00	71,81,81,598.00	-	47,00,00,000.00	-	-	-	-	-	-	-

